

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1562 of 2021

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Anil Kumar, Sr. Advocate
Ms. Chandana Kumari, Advocate

For the State :

03/17.04.2021 The present writ petition is taken up today through Video conferencing.

Mr. Anil Kumar, learned senior counsel for the petitioner, prays for an adjournment on his personal ground. It is also submitted that information regarding seeking adjournment has been given to the learned counsel for the respondent nos.1 to 4 as well as respondent no.5.

In view of the said prayer, put up this case under the appropriate heading on 22nd April, 2021.

(Rajesh Shankar, J.)

Rohit